

**COMMITTEE ON PAPERS LAID ON THE TABLE  
(2019-2020)**



**SEVENTEENTH LOK SABHA**

**FIFTH REPORT**

**(Delay in laying of the Annual Reports of the Science and  
Engineering Research Board (SERB))**

**(Presented on 20.03.2020)**



सत्यमेव जयते

**LOK SABHA SECRETARIAT  
NEW DELHI  
March, 2020/ Phalguna, 1941(Saka)**

## CONTENTS

**PAGE**

<b>COMPOSITION OF THE COMMITTEE ON PAPERS LAID ON THE TABLE (2019-2020)</b>	<b>(iii)</b>	
<b>INTRODUCTION</b>	<b>(v)</b>	
<b><u>REPORT</u></b>		
Delay in laying of the Annual Reports and Audited Accounts of the Science and Engineering Research Board (SERB).	01	
<b>ANNEXURES</b>		
<b>Annexure-I</b>	Statement showing the dates of laying of the Annual Reports and Audited Accounts of the Science and Engineering Research Board for the years 2011-12 to 2018-19	07
<b>Annexure-II</b>	The chronological sequence in respect of finalization of Annual Reports and Audited Accounts of the Science and Engineering Research Board (SERB).for the years 2011-12 to 2015-2016.	08

<b>APPENDICES</b>		
<b>Appendix-I</b>	The Extracts of the Minutes of the sitting of the Committee held on 02 November, 2016	10
<b>Appendix-II</b>	The Extracts of the Minutes of the sitting of the Committee held on 04 <sup>th</sup> March, 2020	12

## **COMPOSITION OF COMMITTEE ON PAPERS LAID ON THE TABLE**

**(2019-2020)**

**Shri Shyam Singh Yadav**

-

**Chairperson**

### **MEMBERS**

2. Shri Shafiqur Rahman Barq
3. Shri Margani Bharat
4. Dr. A. Chellakumar
5. Shri Pallab Lochan Das
6. Shri Chowdhury Mohan Jatua
7. Choudhary Mehboob Ali Kaiser
8. Dr. Amol Ramsing Kolhe
9. Shri Raja Amareshwara Naik
10. Shri Jamyang Tsering Namgyal
11. Smt. Aparupa Poddar
12. Shri T.N. Prathapan
13. Shri S. Ramalingam
14. Shri Saptagiri Ulaka
15. Shri Ashok Kumar Yadav

### **SECRETARIAT**

1. Shri B. Srinivasa Prabhu - Joint Secretary
2. Shri Kushal Sarkar - Director
3. Shri Munish Kumar Rewari - Additional Director
4. Shri R.K. Chauhary - Under Secretary
5. Shri K. P. Kashyap - Assistant Committee Officer

## INTRODUCTION

I, Chairperson of the Committee on Papers Laid on the Table of the House (2019-20), having been authorized by the Committee to present this Report on their behalf, present this Fifth Report in respect of delay in laying of the Annual Reports together with the Audited Accounts of the Science and Engineering Research Board.

2. In terms of the recommendation of the Committee on Papers Laid on the Table contained in its First Report, Second Report (5th Lok Sabha) and Second Report (6th Lok Sabha) presented to the House on 08 March 1976, 12 May 1976 and 22 December 1977 respectively, the Annual Report and Audited Accounts of the Organization/Company are required to laid on the Table of the House within nine months of the closure of the Accounting Year.

3. The Committee considered the matter of delays in laying of the Annual Reports and Audited Accounts of the Science and Engineering Research Board (SERB) and took oral evidence of the representatives of the Ministry of Science and Technology (Department of Science and Technology) at their sitting held on 02<sup>nd</sup> November, 2016.

4. The Committee considered and adopted this Report at their sitting held on 4<sup>th</sup> March, 2020.

5. The Committee wish to express their thanks to the officers of the Ministry of Science and Technology (Department of Science and Technology) as well as Science and Engineering Research Board for furnishing the written replies, other material/information and for placing their views in the matter before the Committee.

6. The Observations/Recommendations of the Committee have been printed in bold letters at the end of the Report.

**March, 2020**  
**Phalgun, 1941(Saka)**

**Shyam Singh Yadav**  
**Chairperson**  
**Committee on Papers Laid on the Table**

## **DRAFT REPORT**

### **Delay in laying of the Annual Reports and Audited Accounts of the Science and Engineering Research Broad (SERB).**

A national consensus emerged that over the years, with the many fold growth in basic research enterprise and its international competitiveness, there was greater demand of speed in planning research programmes, reaching funding decisions, disbursement of funds and flexibilities in operation of the funds disbursed and this could only be met by an autonomous body with its own set-up for scientific decision making, administration and finance. As a follow-up of this national consensus, the Government of India formed the Science and Engineering Research Board (SERB) on 17 January 2009 through an Act of Parliament, viz. the Science and Engineering Research Board Act, 2008. The Science and Engineering Research Board receives Grants-in-Aids from the Department of Science and Technology. The details of Grants-in-Aids received during the years 2012-13 to 2015-16 are as follows:-

Financial Year	Grant-in-Aids received in Rs.in crores
2011-12	200
2012-13	400
2013-14	530
2014-15	535
2015-16	660

2. In term of recommendations of the Committee on Papers Laid on the Table contained in Paras 1.16 and 3.5 of its First Report (5<sup>th</sup> Lok Sabha), Paras 4.16 and 4.18 of Second Reports of 5th Lok Sabha and Paras 1.12 and 3.6 to 3.8 of Second Report of 6th Lok Sabha presented to the House on 08.03.1976, 12.05.1976 and 22.12.1977 respectively, the Annual Report and Audited Accounts together along-with Review Statement of the Institutes/Organizations (Statutory/Autonomous Organization, Public Undertakings, corporations, Joint ventures, Societies etc.) are required to be laid within 09 months of the closer of the respective Accounting Year. To comply with this requirement proper time schedule should be laid down for compilation of Annual Report and Accounts and their auditing.

3. The Ministry of Science and Technology (Department of Science and Technology) as well as Science and Engineering Research Board (SERB) had informed in their written replies dated 31<sup>st</sup> October, 2016 that efforts are being made to adhere to the time schedule to lay the Annual Reports and Audited Accounts of the SERB.

4. The committee note that the Annual Reports and Audited Accounts of the SERB for the years 2011-12 to 2015-16 were laid on the Table of the House on 29.04.2015, 12.08.2015, 30.11.2016, 07.12.2016 and 29.03.2017 respectively with delay ranging from 03 months to 28 months. **(Annexure-I)**

5. The chronological sequence, as submitted by the Ministry, in respect of finalization of Annual Reports and Audited Accounts of the Foundation for the years from 2011-2012 to 2015-2016 are given at **Annexure-II**.

6. The Ministry in their written note had submitted the reasons for delay in laying of the Annual Reports and Audited Accounts for the years from 2011-12 to 2015-16 as under :-

*"The Board was constituted by an Act of Parliament, Act 2008 (No.9 of 2009) and the Gazette Notification was issued on 19.01.2009. The Board received the first Grants-in-Aid of Rs.200 crores from the Department of Science and Technology (DST) in the month of November, 2011 and became operational thereafter. None of the regular sanctioned posts was filled up in SERB as the Recruitment Regulations (R/R's) were notified later in April, 2014. The Scientists of DST who were handling the schemes/programmes of erstwhile SERC division continued to handle the SERB programmes on dual charge basis. As the post of Secretary, SERB was lying vacant, Head SERC and Scientist 'G' of DST was handling the charge of the post of Secretary, SERB as OSD with the approval of the competent authority. The OSD (SERB) was handling the charge of the post with the help of Scientists of DST on dual charge basis. Since the Organization was nascent, the officers were involved in laying down processes for the new organization and also meeting the demand of scientific community for timely decision and disbursal of funds.*

*The Annual Reports for the Financial Years 2011-12 and 2012-13 were submitted to the Ministry in December 2014 and April, 2015 respectively and were laid in both the Houses of Parliament in April, 2015 and August, 2015 respectively. The recruitment action for filling up of 20 Scientific posts was initiated in June, 2014 after the Notification of Recruitment Regulations (R/R's) in April 2014.*

*The selected candidates to the posts of Scientist 'C' (9), Scientist 'E'(6) and Scientist 'G'(5) joined the posts between 01.01.2015 to 25.02.2016. Consequently on filling up of 18 Scientific posts as above in SERB, submission of material for Annual Report and printing thereof was taken up on war footing resulting into preparation and printing of Annual Report for the year 2013-14 on*

26.07.2016. The Annual Report was sent to DST on 01.08.2016 for laying on the Table of the House. The

*Annual Report for the year 2013-14 would be laid on the Table of the House during the coming winter session. Further, the Annual Report for the year 2014-15 has already been given for printing and expected to be received shortly. It will be submitted to DST immediately on receipt for laying on the Table of the House. Besides, the Annual Report for the year 2015-16 is prepared and will be adopted in the forthcoming Board meeting. Thereafter, it will be printed and submitted to both the Houses of Parliament. The post of Secretary, SERB has again fallen vacant since 01.01.2016 after the retirement of Prof. T.K Chandrasekhar on 31.12.2015. Dr. R. Brakaspathy, Scientist 'G', DST has been holding the additional charge of the post of Secretary, SERB since 01.01.2016. He has been closely monitoring the preparation and held several meetings with the officers for timely submission of Annual Reports to both the Houses of Parliament."*

7. As regarding to persistent delays in laying the documents indicate that due importance was not given to timely laying of the papers before Parliament and things were taken in a casual manner, the Ministry in their written note had submitted as under:-

*"It is submitted that due importance was given for laying the papers before Parliament. However, the delay was due to the reasons that the sanctioned scientific posts were not filled up on regular basis and the requisite manpower was not available with Board to carry out the job."*

8. With regards to, whether any time schedule has been laid down either by the Board or by the Ministry indicating normative time for completion of the task at each stage involved in finalization of the Annual Reports and Audited Accounts viz. compilation of Annual Accounts, auditing of Accounts, approval of the documents from the Competent Authority, translation and printing and processing in the Ministry for being laid on the Table of the House, the Ministry in its written reply submitted the following:-

*"The Ministry has laid down a time schedule for submission of the Annual Reports. In so far as compilation of the Annual Statement of Accounts and the auditing thereof is concerned, the time schedule is maintained and there has been no delay in preparation of Annual Accounts and their auditing by the C&AG Auditors since inception."*

*In so far as the completion of the task involved in the finalization of Annual Reports is concerned it is submitted that after the recruitment of incumbents to the Scientific posts in SERB, efforts are being made to adhere to the time schedule.."*

9. The Committee considered the matter of delays in laying of the Annual Reports and Audited Accounts of Science and Engineering Research Board for the years from 2011-2012 to 2015-2016 and on the issue took evidence of the representatives of the

Ministry of Science and Technology (Department of Science and Technology) on 02.11.2016.

10. Elaborating further the reasons for delay in laying of the Annual Reports and Audited Accounts of the SERB, the Secretary of the Ministry during the evidence explained before the Committee as under:

" हमें बहुत खेद है कि यह जो वार्षिक रिपोर्ट थी, उनको सदन के पटल पर रखने में बहुत देरी हो गयी। विज्ञान एवं प्रौद्योगिकी अनुसंधान बोर्ड वर्न 2011 से कार्य कर रहा है। वर्न 2009 में इसे कैबिनेट की स्वीकृति मिली थी। वर्न 2011 से इसने कार्य चालू किया है। शुरू में तो यहां पर स्टाफ पूरा नहीं था। पिछले डेढ़ साल में जितने स्टाफ रिक्रूट करना था, वह अब हो चुका है, जिससे इसका कार्य अब आगे बढ़ गया है। शुरू में वर्न 2011-12 और वर्न 2012-13 की जो वार्षिक रिपोर्ट थी, वह अप्रैल, 2015 और अगस्त, 2015 में क्रमशः रखी गयी थी। उसमें भी काफी डिले हो गयी थी। वर्न 2013-14 की जो रिपोर्ट है, वह अभी मंत्रालय को भेजी गयी है। उसको हम अभी हमारे माननीय मंत्री जी की अनुमति से ऑथेंटिकेशन के बाद उसको शीतकालीन सत्र में प्रस्तुत किया जाएगा। वर्न 2014-15 की रिपोर्ट प्रिंट हो गयी है और उसको डी.एस.टी. को सबमिट करना है। उसको भी हम शीतकालीन सत्र में रख देंगे। बाकी जो बची हुई है, उन दोनों को शीतकालीन सत्र तक सदन के पटल पर रख दिया जाएगा। उसके बाद वर्न 2015-16 की जो रिपोर्ट है, वह इस महीने बोर्ड द्वारा स्वीकृत की जाएगी। मुझे ऐसा अनुमान है कि बजट सत्र तक उसे पेश किया जा सकेगा। उसके बाद ये सारा रेगुलर हो जाएगा। जितना भी बकाया है, वह शीतकालीन सत्र और बजट सत्र के अन्दर समाप्त कर लिया जाएगा, उसके बाद इनको सही टाइम पर पेश करना रेगुलर हो जाएगा।"

11. The Committee subsequently note that the Annual Report and Audited Accounts for the year 2016-17 were laid on the Table on 04.04.2018 with delay of 3 months and the Annual Report and Audited Accounts for the year 2017-18 were laid on the Table on 02.01.2019 without any delay. Further, the Annual Report and Audited Accounts for the year 2018-19 have not been laid yet. **(Annexure-I)**



## Observations / Recommendations

12. The Committee note that the Ministry of Science & Technology and Science & Engineering Research Board had not complied with the specific recommendations of the Committee in laying the requisite documents before the Parliament for the years 2011-2012 to 2015-2016. The Annual Reports and Audited Accounts of the SERB for the years 2011-2012 to 2016-2017 were laid on the Table of the House with delay ranging from 03 months to 28 months. The Committee appreciate that the Annual Reports and Audited Accounts for the year 2017-18 were laid on the Table of the House almost within stipulated time period. The Committee also note that the documents for the year 2018-2019 which are required to laid on the Table of the House within 9 months from the closure of the respective financial year are not laid as yet.

13. While examining the reasons for delay in laying of the document of the SERB, the committee note that undue delay occurred in filling up the regular sanctioned posts. The Committee observed that handling of the SERB schemes and programmes on dual charge basis were the main reasons for delay in laying the Annual Reports and Audited Accounts on the Table of the House. The Committee also note that the SERB took 3 years for filling up of the sanctioned posts resultant compilation of Annual Accounts for the aforesaid years was delayed abnormally. The Committee feel that such administrative/procedural delays could be avoided with proper planning and prompt monitoring. The Ministry of Science and Technology and SERB apparently did not do enough to prevent these delays, even though it was capable of preventing such delays.

14. The Committee was satisfied to note that the Ministry had strengthened its administrative structure and had given a time table to the SERB to complete all the tasks at each stage. The committee suggested that the said time period should be strictly followed for completion of reports and accounts, so as to avoid any delay in laying of these documents within the stipulated time period in future.

15. The Committee also impress upon the Ministry that if due to any unavoidable reasons, the Annual Reports and Audited Accounts of the SERB could not be laid on the Table of the House within the stipulated time; a statement explaining the reasons as to why the requisite documents could not be laid within prescribed period should be laid on the Table of the House strictly within 30 days or as soon as the House meets, whichever is later.

New Delhi  
                    2020  
                    ,1941(Saka)

Shyam Singh Yadav  
Chairperson  
Committee on Papers Laid on the Table

**Annexure-I**  
**vide para 04 and 10 of the Report**

**Statement showing the dates of laying of the Annual Reports and Audited Accounts of the Science and Engineering Research Board (SERB), New Delhi for the years 2011-12 to 2018-19 vide Bulletin Part-I.**

<b>Year</b>	<b>Date by which required to be laid</b>	<b>Date of laying of Annual Reports and Audited Accounts</b>	<b>Extent of delay</b>
<b>2011-2012*</b>	31.12.2012	29.04.2015	28 months
<b>2012-2013*</b>	31.12.2013	12.08.2015	19½ months
<b>2013-2014<sup>#</sup></b>	31.12.2014	30.11.2016	23 months
<b>2014-2015<sup>#</sup></b>	31.12.2015	07.12.2016	11months
<b>2015-2016<sup>#</sup></b>	31.12.2016	29.03.2017	03 months
<b>2016-2017<sup>#</sup></b>	31.12.2017	04.04.2018	03 months
<b>2017-2018<sup>#</sup></b>	31.12.2018	02.01.2019	02 days
<b>2018-2019<sup>#</sup></b>	31.12.2019	Not Laid	-

**\* Period under examination by the Committee.**

**# Current Status.**

**Annexure-II**  
**vide para 09 of the Report**

**The chronological sequence in respect of finalization of Annual Reports and Audited Accounts of the Science and Engineering Research Board (SERB) for the year 2011-12 to 2015-16.**

S.No	Particulars	2011-12 Actual Position	2012-13 Actual Position	2013-14 Actual Position	2014-15 Actual Position	2015-16 Actual Position
(a)	The date on which Board approached the Audit Authorities to appoint the auditors for auditing the accounts and date of their appointment	07.11.2012	08.08.2013	05.08.2014	18.09.2015	15.07.2016
		10.04.2013	19.09.2013	12.08.2014	29.09.2015	21.07.2016
(b)	The date of compilation of Annual Accounts of Board	06.11.2012	26.07.2013	24.07.2014	14.09.2015	12.07.2016
(c)	The date on which the Annual Account were submitted to Auditors for auditing	10.04.2013	19.09.2013	12.08.2014	29.09.2015	21.07.2016
(d)	The date and duration for auditing the Annual Accounts of Board by Auditors	10.04.2013-25.04.2013	19.09.2013-04.10.2013	12.08.2014-27.08.2014	29.09.2015-30.10.2015	21.07.2016 to 16.08.2016
(e)	The date of queries raised by Auditors during auditing of Annual Accounts	10.04.2013-25.04.2013	19.09.2013-04.10.2013	12.08.2014-27.08.2014	29.09.2015-30.10.2015	21.07.2016 to 16.08.2016
(f)	The date on which the replies to the audit queries was furnished to the Auditors	10.04.2013-25.04.2013	19.09.2013-04.10.2013	12.08.2014-27.08.2014	29.09.2015-30.10.2015	21.07.2016 to 16.08.2016
(g)	The date on which draft Audit Report was issued by Audit Authorities	24.05.2013	14.10.2013	05.09.2014	23.11.2015	05.09.2016
(h)	The date on which the Final Audit Report received by	11.09.2013	26.02.2014	31.12.2014	31.03.2016	Not yet received

	Board.					
(i)	The date of finalization of Annual Reports.	May,2014	04.02.2015	28.04.2016	20.07.2016	Under Process
(j)	The date on which documents were got approved from the Competent Authority.	24.07.2014	17.04.2015	29.04.2016	29.07.2016	Under Process
(k)	The date on which documents were taken up for translation and printing and the time taken for completing the task.	May,2014-13.08.2014 (Approx. 4 Months)	04.02.2015-17.04.2015 (2 months 13 days)	30.04.2016-26.07.2016 (2 Months 25 days)  The Annual Report was received on 26.07.2016	10.08.2016-31.10.2016 (2 Months 21 days)  The printed Annual Report is expected to be received shortly.	Under Process
(l)	The date on which the documents were sent to the Ministry for being laid in House	10.12.2014	29.04.2015	01.08.2016	At the earliest	-
(m)	The date of laying of the documents on the Table of the House.	29.04.2015 in the Lok Sabha 30.04.2015 in the Rajya Sabha	12.08.2015 in the Lok Sabha 06.08.2015 in the Rajya Sabha	Pending to be laid on the Table of the House.  Likely to be laid on the Table of the House in Winter Session (November, 2016)	Likely to be laid on the Table of the House at the earliest.	-

**THE MINUTES OF THE THIRD SITTING OF THE COMMITTEE ON PAPERERS LAID  
ON THE TABLE OF THE HOUSE HELD ON 02.11.2016**

\* \* \*

The Committee held its sitting on Wednesday, 02 November, 2016, from 1500 hours to 1600 hours in Committee Room No. 'B', Parliament House Annexe, New Delhi.

**PRESENT**

**Shri Chandrakant Khaire - Chairperson**

**MEMBERS**

2. Shri Choudhary Mohan Jatua
3. Shri Bheemrao B. Patil
4. Shri Bisnu Pada Ray
5. Shri P.R Sundaram

**SECRETARIAT**

1. Shri U.B.S. Negi - Joint Secretary
2. Smt. Maya Lingi - Additional Director

**REPRESENTATIVES OF THE MINISTRY OF SCIENCE AND TECHNOLOGY  
(DEPARTMENT OF SCIENCE AND TECHNOLOGY)**

1. Prof. Ashotosh Sharma - Secretary
2. Shri B. S Rawat - Joint Secretary
3. Dr. Praveer Asthana - Head (AI) & Scientist "G,

**REPRESENTATIVES OF THE SCIENCE AND ENGINEERING RESEARCH BOARD,  
NEW DELHI**

1. Dr. R. Brakaspathy, Scientist "G" & Secretary,  
SERB
2. Mrs. Madhu Wadhawan Sinha, Director, SERB

2. The Committee then called the representatives of the Ministry of Science and Technology (Department of Science and Technology) and Science and Engineering Research Board, New Delhi.

3. The Chairperson welcomed the representatives of the Ministry Science and Technology (Department of Science and Technology) and the representatives of the

Science and Engineering Research Board, New Delhi to the sitting of the Committee and explained the purpose of convening the meeting. The Chairperson also explained to the witnesses the provisions of Direction 58 of Directions issued by the Speaker, Lok Sabha regarding confidentiality of the proceedings.

4. On being enquired by the Committee the reasons for delay in laying of the Annual Reports and Audited Accounts of SERB, it was apprised to the Committee that the Board was constituted by an Act of Parliament, Act 2008 (No.9 of 2009) and the Board has been receiving Grants-in-Aid from Government of India since the year 2011. The Secretary explained that the work of the SERB is to provide assistance to the Scientists in their research work which had consumed a lot of time. Shortage of staff in SERB was another reason for delay. It was further submitted that once the Annual Accounts for the previous year were approved by the Competent Authority, the Annual Accounts after the accounts of the subsequent year were prepared. Delay in compilation of Annual Accounts accumulative affects the accounts of the succeeding years. However, the Secretary assured the Committee the Annual Reports and Audited Accounts of SERB for the year 2013-2014 and 2014-2015 will be laid on the Table of the House during Winter Session.2016 and for the year 2015-2016 will be laid on the Table during Budget Session, 2017.

5. A copy of the verbatim proceedings of the sitting of the Committee has been kept on record.

**The Committee then adjourned.**

**EXTRACTS OF MINUTES OF THE SITTING OF THE  
COMMITTEE ON PAPERS LAID ON THE TABLE (2019-2020)**

The Committee sat on Wednesday, 04<sup>th</sup> March 2020 from 15:00 hrs to 16:00 hrs. in Committee Room 'E', Parliament House Annexe Building, New Delhi.

**PRESENT**

Shri Shyam Singh Yadav      -      **Chairperson**

**MEMBERS**

2. Shri Shafiqur Rahman Barq
3. Shri Pallab Lochan Das
4. Choudhary Mehboob Ali Kaiser
5. Dr. Amol Ramsing Kolhi
6. Shri Raja Amareshwara Naik
7. Shri Jamyang Tsering Namgyal
8. Shri T.N. Prathapan
9. Shri Saptagiri Ulaka
10. Shri Ashok Kumar Yadav

**SECRETARIAT**

1. Shri B. Srinivasa Prabhu      -      Joint Secretary
2. Shri Kushal Sarkar      -      Director
3. Shri Munish Kumar Rewari      -      Additional Director

**X                      X                      X                      X                      X**

**X                      X                      X                      X                      X**

**X                      X                      X                      X                      X**

2. At the outset, the Chairperson welcomed the Members to the sitting of the Committee and explained the purpose of convening the meeting.



3. The Committee then took up for consideration Eight Draft Reports (Original) regarding delay in laying of the Annual Report and Audited Accounts of :-

- i. Bharat Broadband Network Limited (BBNL), New Delhi;
- ii. SEZ- FALTA Kolkata, SEEPZ Mumbai and NOIDA;
- iii. Rashtriya Madhyamik Shiksha Abhiyan (RMSA), New Delhi;
- iv. National Council for Teachers Education, New Delhi;
- v. Science & Engineering Research Board, New Delhi;
- vi. National Sports Development Fund (NSDF);
- vii. Five Zonal Cultural Centres i.e., South Zone Cultural Centre (SZCC) Thanjavur, West Zone Cultural Centre (WZCC) Udaipur, South Central Zone Cultural Centre (SCZCC) Nagpur, North Central Zone Cultural Centre (NCZCC) Allahabad and North East Zone Cultural Centre (NEZCC), Dimapur;
- viii. Export Inspection Council of India (EIC),

After deliberations, the Committee adopted the Eight Original Reports without modifications.

4. Thereafter, the Committee took up for consideration Fifteen Action Taken Reports regarding Recommendations/Observations made by the Committee in their Original Reports regarding delay in laying of the Annual Reports and Audited Accounts of:-

- i. Central Pollution Control Board (CPCB), New Delhi;
- ii. National Council of Educational Research & Training (NCERT), New Delhi;
- iii. Banaras Hindu University, Varanasi;
- iv. Aligarh Muslim University, Aligarh;
- v. Nehru Yuva Kendra Sangthan (NYKS), New Delhi;
- vi. National Institute of Solar Energy (NISE), New Delhi;
- vii. Office of the Chief Commissioner for Persons with Disabilities (CCPD), New Delhi;
- viii. National Commission for Scheduled Castes (NCST), New Delhi
- ix. National Commission for Safai Karamcharis (NCSK), New Delhi
- x. National Institute of Technology, Meghalaya;
- xi. National Institute of Technology, Mizoram;
- xii. National Mission for Clean Ganga (NMCG), New Delhi;
- xiii. AIIMS (Bhopal, Bhubaneswar, Jodhpur, Patna and Rishikesh);
- xiv. Centre for Development for Telematics (CDOT), New Delhi; and
- xv. National Institute of Pharmaceutical Education Research (NIPER), Mohali.

After deliberations, the Committee adopted the Fifteen Action Taken Reports without modifications.

5. The Committee authorized the Hon'ble Chairperson to present both the Original and Action Taken Reports to the Parliament.

6-16. X X X X X

**The Committee then adjourned.**

-----